GOVERNMENT OF INDIA
MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING
DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING
RAJYA SABHA
UNSTARRED QUESTION NO. 749
TO BE ANSWERED ON 22ND JULY, 2022

SOCIETY FOR PREVENTION OF CRUELTY TO ANIMALS

749. SHRI SHAKTISINH GOHIL :

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING be pleased to state:

(a) in how many districts in the country Society for Prevention of Cruelty to Animals (SPCA) is not established as on 31-3-2022;

(b) the reasons for the same; and

(c) the action taken against responsible authorities?

ANSWER

THE MINISTER OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING
(SHRI PARSHOTTAM RUPALA)

(a) The Central Government has enacted the Prevention of Cruelty to Animals (Establishment and Regulation of societies for prevention of cruelty to animals) Rules, 2001. The information is maintained by the Animal Welfare Board of India (AWBI). So far, the Board has not received information regarding establishment of Society for Prevention of Cruelty to Animals (SPCA) from the States of Arunachal Pradesh, Assam, Chhattisgarh, Delhi (7 districts), Himachal Pradesh, Laddakh, Lakshadweep, Nagaland, Odisha (2 Districts), Puducherry, Punjab, Tamil Nadu, Tripura (4 districts) and West Bengal.

(b) The reason is not made available by the State Governments.

(c) The Animal Welfare Board of India has issued several circulars/advisories to the State Governments/UTs to implement the provisions of the said Rules, establish the SPCAs and provide all necessary facilities to activate the SPCAs. The Hon'ble Supreme Court of India has also directed the State Governments/UTs to establish the State Animal Welfare Board and District SPCAs in W.P.(C) No.440 of 2000, Geetha Seshmani Versus Union of India & Others dated 6.8.2008 and in W.P(C) No.881 of 2014, Gauri Maulekhi Vs Union of India & Ors dated 13.7.2015. The above order has been circulated to Chief Secretariesof all State/ UTs for implementation of the same. The Central Government is also, time to time, had issued circular for establishment of SPCAs.

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